

(3)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/72/2016
NAME OF THE PETITIONER(S) : Abdul Kader Mohammed Kunhi
NAME OF THE RESPONDENT(S) : M/s Falcon Infrastructures Ltd. & another
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. SHARATH CHANDRAN A.V.S. RAYADU	Counsel for the Petitioner	
2. Anil D. Nain	Counsel for Respondent	

ORDER

Counsel representing both the parties are present. Heard the submissions of counsel for petitioner. For hearing the submissions of the Counsel for respondents, time extended at request. Put up on 01.11.2017 at 10.30 A.M.

-sd/-
K Anantha Padmanabha Swamy
Member (Judicial)

bc